

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:1844

ANSWERED ON:31.07.2015

Synthetic Medicines

Sanjar Shri Alok

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether use of synthetic medicines are on the rise in the country and if so, the details thereof;
- (b) the extant rules to regulate the manufacturing and marketing of synthetic medicines in the country;
- (c) whether synthetic drugs have adverse effects on health and if so, the details thereof; and
- (d) the remedial measures being taken by the Government to check the rising tendency of use of synthetic medicines, particularly among youth?

Answer

- (a) & (b): The term 'synthetic medicines' is not defined under the Drugs and Cosmetics Act, 1940 and the Rules made thereunder.
- (c): No drug is 100% safe. The drugs are approved and allowed to be manufactured and marketed based on their risk and benefit profile.
- (d): Does not arise.